

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 16/BB/2018	-	For hearing	Rule 6 of I&B	M/s Ekonta Corporation V/s M/s Shree Venkateshwara Sponge and power Pvt Ltd.,


SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
II.	SHIVA FOR MANEESHA KONGOVE 9986936553	PETITIONER	Shiva

=II.	K.R. SREENIVASA. PATAVARDHAN 9845635642.	RESPONDENT	K.R.S. Patvardhan
------	------------------------------------------------	------------	-------------------

ORDER

Counsel for Petitioner is present. He has filed memo of compliance. Sri K.R Srinivasa Patvardhan, Advocate filed vakalath for Corporate Debtor. For filing objections, list it on 05/03/2018.


Member (T)


Member (J)